

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

215. CP/188(MB)2023

**IN THE MATTER OF**

KOLHAPUR HOTELS PVT LTD

... Petitioner

Vs

Registrar of Companies Pune

... Respondent

U/s 441 of the Companies Act, 2013

**Order Delivered on 27.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Akshay Petkar (PH)

For the Respondent:

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**ORDER**

None for the RoC, Pune. In the interest of justice, adjourned to **01.05.2024**. In the meantime, the RoC, Pune is directed to file the reply and share the copy with the Counsel for the Petitioner.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/